

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-869(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018.

NAME OF THE COMPANY: M/s. Brad Realty Pvt. Ltd. V/s. M/s. Kindle  
Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

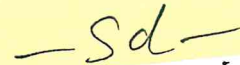
Present: Mr. Pankaj Paliwal, Advocate for the Petitioner

ORDER

Renotify this case on 31<sup>st</sup> August, 2018.



(Deepa Krishan)  
Member(T)



(Dr. Deepti Mukesh)  
Member(J)